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**CENTRAL ADMINISTRATIVE TRIBUNAL
JODHPUR BENCH; JODHPUR.**

Original Application No. 29/2005

Date of order: 26.10.2005

CORAM:

HON'BLE MR. KULDIP SINGH, VICE CHAIRMAN.

Hem Raj S/o Late Shri Ramchandra, by caste Sargara, aged _____ years, resident of Plot No. 123, Jawahar Colony, Near Sardar Club, Residency Road, Jodhpur (Rajasthan)

Official Address of father – Post Mazdoor was working with respondent No. 4.

....Applicant.

Mr. B.S. Charan, counsel for the applicant.

VERSUS



1. Union of India through Secretary, Ministry of Defence, Raksha Bhawan, New Delhi.
2. Director General of Medical Services (Army), Adjutant General's Branch, Army Headquarters, 'L' Block, New Delhi.
3. Southern Commandant (Medical), Headquarters, Pune (Maharashtra).
4. Commandant Officer, Health Station Organisation SHO (Army), Jodhpur (Rajasthan).

....Respondents.

Mr. M. Godara, proxy counsel for
Mr. Vinit Mathur: Counsel for the respondents.

ORDER (Oral)

This application has been filed by the applicant seeking direction to the respondents for appointment on compassionate grounds. The learned counsel for the applicant submits that the case of the applicant has to be considered thrice but the case had been considered only twice for grant of appointment on compassionate ground. However, he says that as per the departmental procedure the case is to be considered for third

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time by the department itself. The learned counsel for the respondents also agrees that the department is going to consider the case of the applicant for grant of compassionate appointment for third time.

Keeping in view the above, it appears that the final order is yet to be passed by the department hence the Original Application is premature. The department will consider the case third time, within a period of three months and shall inform the applicant about the decision. If it has already been considered for third time, he may be informed about the decision. In any case, if any adverse order is passed against the applicant, he would be at liberty to file fresh Original Application. The Original Application is disposed of, with the above observations/directions.

K. Singh
(KULDIP SINGH)
VICE CHAIRMAN

Kumawat

Recd 10/10/10
A
Recd 10/10/10
B

Part II and III destroyed
in my presence on 20/01/14
under the supervision of
section officer () as per
order dated 18/12/2013

~~Section officer (Record)~~

20/01/14